of the border and the other foot on the other side. It has nothing to do with the other major developments, good or bad, that might take place.

काश्मीर में जनमत संग्रह कराने के बारे में कबायली नेताओं की भारत को चेतावनी

*९७ **श्री नवाब सिंह चौहान** . क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले अगस्त में भूटान शरीफ के साहबजादा अब्दुल हयात खां के नेतृत्व में पांच कबायली नेताओं ने भारत को, काश्मीर में १५ अक्तूबर १९५७ तक जनमत संग्रह न कराने पर, सशस्त्र हमला कर देने की चेतावनी दी है ; और

(ख) यदि हां, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

†[TRIBAL LEADERS' WARNING TO INDIA FOR HOLDING REFERENDUM IN KASHMIR

*97. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that five tribal chiefs under the leadership of Sahibzada Abdul Hayat Khan of Bhutan Sharif warned India in August last about their armed aggression if referendum is not held in Kashmir by the 15th of October 1957; and

(b) if so, what action Government have taken in this regard?]

वैदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) · (क) भारत सरकार ने पाकिस्तान के अखबारों में इस तरह की रिपोर्टें देखी हैं ।

(ख) सरकार ने अखबारों की इन रिपोर्टों पर कोई कार्रवाई नहीं की है ।

†[THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) The Government of India have seen reports to this effect in the Pakistan Press.

(b) Government have taken no action on these Press reports.]

श्री नवाब सिंह चौहान · क्या सरकार को इसकी सूचना है कि इन ट्राइबल लीडर्स के बारे में कहा जाता है कि इन्होंने कराची में पत्रकारों के सामने अपना बयान दिया था ? तो क्या भारत सरकार ने अपनी ओर से पाकिस्तान स्थित भारतीय हाई कमिश्नर से इसकी जांच कराई या नहीं ?

श्री जवाहरलाल नेहरू : जांच कराने की कोई खास वजह नहीं मालूम होती और क्यों की जाय ? मेरा मतलब यह है कि कोई शख्स—गैर जिम्मेदार शख्स—वहां बयान दे, यानी जब गवर्नमेंट की तरफ से होता है तब तो समझा जाता है जिम्मेदारी का है, चाहे हो या न हो, लेकिन उसके बारे में पूछा जा सकता है । लेकिन अगर हर कोई शख्स बयान दे तो किस किस से हम जवाब तलब करें ? उनसे या गवर्नमेंट से ?

श्री नवाब सिंह चौहान क्या यह सच है कि पाकिस्तान के जिम्मेदार आदमी भी कबाइलियों को भड़काने के बार बार बयानात दे रहे हैं और क्या यह सच नहीं है कि इन्हीं के बयानात का असर है कि जो इस ट्राइबल लीडर ने यह बयान दिया है ?

श्री जवाहरलाल नेहरू . जी हां, बहुत मुमकिन है ।

SHRI B. K. SINHA: May I know whether the date fixed by the tribal leaders—the 15th October, 1957—has not expired more than a *month* back?

†[ ] English translation.

SHRI JAWAHARLAL NEHRU: I agree with him that the date has expired. What more can I say?

SHRI D. A MIRZA: Is it advisable to take notice of these warnings and give undue prominence to such warnings?

(*No answer.*)

SHRI KISHEN CHAND: May I know, Sir, whether these statements had actually been made by the tribal people or are they appearing only for propaganda and if it is false propaganda by the Pakistan Press, I suppose the hon. Prime Minister should ask the High Commissioner to verify it.

SHRI JAWAHARLAL NEHRU: I am afraid, if I may say so with all respect, hon. Members are giving great publicity to insignificant men saying foolish things. We are giving more publicity than what they could have got to what they said. It is very easy for a person of importance or no importance, whatever it may be, to make remarks or statements, and we should not attach much importance to them, unless it is absolutely necessary to take action. They feel rather pleased that the Parliament of India is discussing "my speech" or "my statement."

BANK STRIKE IN WEST BENGAL

*98. SHRI M. VALIULLA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether recently the bank employees in West Bengal continued the strike despite Government's order declaring the strike as illegal; and

(b) if so, what action was taken by Government with a view to ensure that the bank employees paid heed to Government's order declaring the strike illegal?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) Yes.

(b) Prosecutions were launched against a number of persons for offences under the Industrial Disputes Act. When the strike was called off on the 18th October 1957, these cases were withdrawn.

SHRI M. VALIULLA: May I know the reasons for calling off this strike?

SHRI ABID ALI: A settlement was arrived at between the employers and the workers at the intervention of the Chief Minister of West Bengal who intervened on the request of the employees' representatives.

SHRI V. PRASAD RAO: May I know whether it was not part of the settlement that those cases that were previously launched should be withdrawn?

SHRI ABID ALI: They have already been withdrawn.

SCHEME FOR CONVERSION OF IMPORT LICENCES

*99. SHRI MAHESWAR NAIK: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the number of applications received and disposed of up to date under the scheme for conversion of import licences;

(b) what categories of articles were originally assigned in the import licences and what categories of articles were sought to be imported under conversion scheme;

(c) what were the reasons for which original import licences could not be utilised effectively; and

(d) what are the total values represented by the applications received and the applications disposed of respectively?